

(P.H.C. Sch. 1-8A)

संख्या/No. 87872-910 /Admn. (SELECTION & APPOINTMENT CELL)

**XIX-19-2018**

प्रेषक :

**अरुण कुमार झा**

निबंधक (नियुक्ति)

उच्च न्यायालय, पटना

**ARUN KUMAR JHA**

Registrar (Appointment)

**HIGH COURT OF JUDICATURE AT PATNA**

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To,

1. **All the District & Sessions Judges of Bihar**
2. **The Principal Secretary,**  
Deptt. of Labour Resources,  
Govt. of Bihar, Bihar
3. **The Principal Secretary,**  
Deptt. of Revenue & Land Reforms,  
Govt of Bihar, Patna

Dated, Patna, the 7<sup>th</sup> December, 2018

**Sub : Regarding obtaining option to appear at the Limited Competitive Examination for filling up vacancies in the cadre of District Judge (Entry Level) against 10% quota for the year 2017-18.**

Sir,

Inviting reference to the Court's letter No. 84816-859 dated 27.11.2018 on the subject noted above, I am directed to send herewith a list of officers (Civil Judges, Senior Division) with a request to obtain option from the officers posted under you with regard to their willingness / unwillingness to appear at the said examination to be held on 15<sup>th</sup> December, 2018 (Saturday) in the prescribed format enclosed with the letter under reference as the same has not been received in this Court as yet.

The option obtained may be sent to the court through return fax positively by 10<sup>th</sup> December, 2018 (Monday).

This may be treated as urgent.

**Yours Faithfully**

*Arun Kumar Jha*  
7.12.2018

**Registrar (Appointment)**

**Encl. : List of Officers- 2 Sheets**

**PATNA HIGH COURT**

**List of officers (Civil Judges, Senior Division) who have not filed their willingness / unwillingness for Limited Competitive Examination scheduled to be held on 15.12.2018 for promotion to the cadre of District Judge (Entry Level), against 10% quota for the year 2017-18**

Sl. No.	Name of the officer, designation & present place of posting
1	Sri Prabhu Nath Prasad, Presiding Officer, Labour Court, Bhagalpur
2	Sri Anil Kumar Mishra, Sub Judge-cum-C.J.M., Munger
3	Sri Arvind Kumar Singh I, Sub Judge-cum-C.J.M., Ara
4	Sri Ashok Kumar Shukla, Sub Judge-cum-C.J.M., Araria
5	Sri Rajesh Kumar Shukla, Sub Judge-cum-C.J.M., Sheikhpura
6	Sri Shatrughan Singh, Sub Judge-cum-C.J.M., Banka
7	Sri Shashi Bhushan Mani Tripathi, Sub Judge-cum-C.J.M., Jamui
8	Sri Habibullah, Sub Judge-cum-C.J.M., Nawadah
9	Sri Panna Lal, Sub Judge-cum-C.J.M., Kishanganj
10	Sri Awadhesh Kumar, Sub Judge-cum-C.J.M., Purnea
11	Sri Narendra Prasad, Sub Judge-cum-C.J.M., Madhubani
12	Sri Ramayan Ram, Sub Judge-cum-C.J.M., Siwan
13	Sri Shiva Chand, Sub Judge-cum-C.J.M., Madhepura
14	Sri Anil Kumar, Sub Judge-cum-C.J.M., Katihar
15	Sri Sarbjeet, Sub Judge-cum-C.J.M., Khagaria
16	Sri Shashi Kant Choudhary, Sub Judge-cum-C.J.M., Buxar
17	Sri Alok Kumar Pandey I, Sub Judge-cum-C.J.M., Bhabhua
18	Sri Syed Md. Fazlul Bari, Sub Judge, Sitamarhi
19	Sri Niraj Bihari Lal, Sub Judge-cum-C.J.M., Sasaram
20	Sri Santosh Kumar Pandey, Sub Judge-cum-C.J.M., Aurangabad
21	Sri Mahesh Prasad Singh, Sub Judge-cum-C.J.M., Bhagalpur
22	Sri Ravi Ranjan Mishra, Sub Judge-cum-C.J.M., Supaul
23	Ms. Saroj Kumari, Sub Judge-cum-C.J.M., Sitamarhi
24	Sri Prabhakar Dutt Mishra, Sub Judge-cum-C.J.M., Lakhisarai
25	Sri Anjani Kumar Srivastava, Sub Judge-cum-C.J.M., Patna
26	Sri Satyendra Singh, Sub Judge, Rohtas at Sasaram
27	Sri Om Sagar, Sub Judge I-cum-A.C.J.M., Naugachia
28	Sri Man Kameshwar Prasad Choubey, Sub Judge I-cum-A.C.J.M., Jhanjharpur
29	Sri Krishna Pratap Rana, Sub Judge, Biharsharif, presently posted as D.R. (I.T.), Patna High Court, Patna
30	Sri Vinod Kumar Gupta, Sub Judge-cum-A.C.J.M., Gaya
31	Sri Rakesh Kumar I, Sub Judge I-cum-A.C.J.M., Arrah
32	Sri Ramji Singh Yadav, P.O. Labour Court at Muzaffarpur (also I/C of Motihari and Chapra)

33	Sri Saghir Alam , Sub Judge-cum-A.C.J.M., Bagaha
34	Sri Shahab Kausar, Member Secretary, Bihar State Court Management System Committee, Patna High Court, Patna
35	Sri Ashutosh Kumar I, Sub Judge-cum-A.C.J.M., Sasaram
36	Sri Dhananjay Kumar Mishra, Sub Judge-I-Cum-A.C.J.M., Patna
37	Sri Raj Naraian Nigam, Sub Judge-cum-A.C.J.M., Patna
38	Sri Sanjay Kumar Jha, Sub Judge-Cum-A.C.J.M., Aurangabad
39	Sri Arvind Kumar Singh II, Sub Judge I-cum-A.C.J.M., Rosera
40	Sri Suresh Kumar Singh II, Sub Judge-Cum-A.C.J.M., Ara,
41	Sri Sanjay Kumar Sinha II, Sub Judge I-Cum-A.C.J.M., Chapra
42	Sri Mritunjay Singh, Sub Judge-Cum-A.C.J.M., Buxar
43	Sri Brijesh Pandey, Sub Judge-cum-A.C.J.M., Belsand,
44	Sri Ranjit Kumar II, Registrar, Bihar Land Tribunal, Patna
45	Sri Deepak Kumar I , Sub Judge-I-Cum-A.C.J.M., Muzaffarpur (E)
46	Sri Manoj Kumar Ray, Sub Judge, Paliganj
47	Sri Sushil Kumar Tripathi, Sub Judge I-cum-A.C.J.M., Siwan
48	Sri Girish Mishra, Sub Judge, Narkatiyaganj,
49	Sri Satya Prakash Shukla, Sub Judge-Cum-A.C.J.M., Jhanjharpur
50	Sri Dilip Kumar Singh, Sub Judge-Cum-A.C.J.M., Hilsa
51	Sri Indrajit Singh, Sub Judge-Cum-A.C.J.M., Chapra
52	Sri Parimal Kumar Mohit, Sub Judge-Cum-A.C.J.M., Kishanganj
53	Sri Rakesh Kumar II, Sub Judge-cum-A.C.J.M., Chapra
54	Sri Vidya Prasad ,Sub Judge-Cum-A.C.J.M., Madhepura
55	Sri Arun Kumar I, Sub Judge I-cum-A.C.J.M., Arwal
56	Sri Krishna Kumar, Sub Judge, Bagaha
57	Sri Ratnesh Kumar Singh, Sub Judge-Cum-A.C.J.M., Sasaram
58	Sri Thakur Aman Kumar, Sub Judge-cum-A.C.J.M., Begusarai
59	Ms. Richa Bhargava, Sub Judge-Cum-A.C.J.M., Muzaffarpur (E)
60	Sri Virendra Kumar Choubey, Sub Judge, Benipatti
61	Ms. Mausami Singh, Sub Judge-Cum-A.C.J.M., Sasaram
62	Sri Umesh Kumar Pandey, Sub Judge, Ara
63	Sri Sanjay Kumar IV, Sub Judge, Gaya
64	Sri Ashutosh Kumar Rai, Sub Judge I-Cum-A.C.J.M., Patna City